

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)**



सत्यमेव जयते

**Third LOK SABHA**

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**  
**SEVENTY-SIXTH REPORT**

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Seventy-sixth Report.

2. The Committee met on the 6th December, 1965 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 10th December, 1965.

3. The Members whose resolutions had been included in the List of Business for the 10th December, 1965 had been invited to present their views on the resolutions before the Committee. Sarvashri Sidheshwar Prasad and A. P. Sharma attended the sitting.

4. The Committee recommend the allocation of time as follows :—

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| (1) Resolution regarding National and emotional integration. | 1 hour   |
| (2) Resolution regarding Industrial relations.               | 1½ hours |
| (3) Resolution regarding Prohibition.                        | 2 hours  |
| (4) Resolution regarding Use of fire-arms.                   | 1½ hours |

NEW DELHI;  
December 6, 1965.

Agrahayana 15, 1887 (Saka).

S. V. KRISHNAMOORTHY RAO,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*